

प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

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February 21, 2025

## Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 - HCBL Co-operative Bank Ltd., Lucknow – Extension of period

The Reserve Bank of India issued Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 to HCBL Co-operative Bank Ltd., Lucknow vide Directive No. LKO.DOS.SED.No.S842/10-12-133/2022-2023 dated February 23, 2023 for a period of six months up to August 24, 2023 as modified from time to time, which were last extended up to February 24, 2025 vide Directive No. DOR.MON/D-71/12.22.133/2024-25 dated November 19, 2024. The Reserve Bank of India is satisfied that in the public interest, it is necessary to further extend the period of operation of the Directive beyond February 24, 2025.

2. Accordingly, the Reserve Bank of India, in the exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from close of business of February 24, 2025 to close of business of May 24, 2025, subject to review.

3. Other terms and conditions of the Directive under reference shall remain unchanged.

Press Release: 2024-2025/2217

(Puneet Pancholy)  
Chief General Manager